

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 2/AM10 HELD ON 08.04.2009 UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 2/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 08.04.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 1/AM10 held on 01.04.2009

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:4/12/81-ALC2/2008	Party Name:FINE TOOLS(INDIA) PRIVATE LIMITED,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved			
HQ File :01/81/050/00150/AM09/	RLA File :07/24/040/00118/AM09/	Lic.No/Date:0710057892 13.06.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	85369000	63/0- POWER BLOCK (Also called TERTMINAL BLOCK) Made of BMC 605 GRADE MATERIALS SUPPLIES TO 100% EOU M/S. ECI TECHNOLOGY PVT TD, GANDINAGAR, GUJARAT	129132.000	Number	1057591.08	24884.49 US\$
				Total	1,057,591.08	24,884.49

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38249090	BULK MOLDING COMPOUND (BMC) BMC-605-00024C GRADE: BMC-605 COLOR: BLACK SPECIFICATION: ULVO	5000.000	K.G	503623.50	11685.00 US\$
				Total	503,623.50	11,685.00

Decision: With oral comments of representative of D/o C&PC, the Committee decided to **approve** the case as per **SION H-392**.

12	Case No.:10/38/87-ALC1/2008	Party Name:BERRY PLASTICS PVT LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00607/AM09/	RLA File :34/24/040/00052/AM09/	Lic.No/Date:3410021754 07.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39219099	63/0- HEAT SHRINK COATED MATERIAL IN THE FORM OF SLEEVES WITH CLOSURE PATCH	6360.000	Number	2852032.63	67106.65 US\$
2	39219099	63/0- HEAT SHRINK COATED MATERIAL IN THE FORM OF ROLLS	30.000	Number	8500.00	200.00 US\$
				Total	2,860,532.63	67,306.65

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39219099	HTLP BACKING MATERIAL HEAT SHRINKABLE HDPE SHEET	4484.970	K.G	989487.59	22957.95 US\$
2	39013000	ADHESIVES GRANULES IN PRIMARY FORM	4822.550	K.G	1265698.58	29366.56 US\$
3	39219099	CLOSURE PATCH GLASS REINFORCED CROSS LINKED HDPE SHEET	311.990	K.G	105611.92	2450.39 US\$
				Total	2,360,798.09	54,774.90

Decision: With D/o C&PC OM No. 46011/56/2008-PC.II dated 23.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Heat Shrink Coated Material in	1 kg	1. HTLP Backing Material	1.08 kg/kg

the form of Rolls with/without Closure Patch (Width 11” -34”)		(Heat Shrinkable HDPE Sheet)	content in the export product
		2. Adhesive Granules	1.08 kg/kg content in the export product
		3. Closure Patch (Glass Reinforced Cross Linked HDPE Sheet)	1.065 kg/kg content in the export product
Heat Shrink Coated Material in the form of Sleeves with Closure Patch	1 kg	1. HTLP Backing Material (Heat Shrinkable HDPE Sheet)	1.08 kg/kg content in the export product
		2. Adhesive Granules	1.08 kg/kg content in the export product
		3. Closure Patch (Glass Reinforced Cross Linked HDPE Sheet)	1.065 kg/kg content in the export product

14	Case No.:8/20/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00361/AM09/	RLA File :09/24/040/00203/AM09/	Lic.No/Date:0910035101 19.08.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- Modified Emulsion Polymer based on Acrylamide [Flomin 232 Solid Content 30 plus or minus 3 percent	216000.000	K.G	13048128.00	311040.00 US\$
				Total	13,048,128.00	311,040.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29241900	Acrylamide 50 HST [Solid content 49 +/- 1%]	60264.000	K.G	1923174.90	45198.00 US\$

2	27101900	Exxsol D-80 [Cycloparaffinic Hydrocarbon]	49896.000	K.G	1804613.58	42411.60 US\$
3	34029010	Simaline SE 101 [Emulsifier]	4536.000	K.G	810628.56	19051.20 US\$
4	34021300	Lutensol TO 89 [Emulsifier]	3456.000	K.G	308810.88	7257.60 US\$
5	28251000	Hydroxylamine Sulphate	6696.000	K.G	735080.18	17275.68 US\$
				Total	5,582,308.10	131,194.08

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 21.10.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Modified Emulsion Polymer based on Acrylamide (Flomin 232, Solid Content 30 +/- 3%)	1 kg	1. Acrylamide 50 HST (Solid Content 49 +/- 1%)	0.279 kg
		2. Exxsol D 80 (Cycloparaffinic Hydrocarbon)	0.231 kg
		3. Simaline SE 101 (Emulsifier)	0.021 kg
		4. Lutensol T089 (Emulsifier)	0.016 kg
		5. Hydroxylamine Sulphate	0.031 kg

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Case No.:17/23/87-ALC1/2008	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
HQ File :01/87/050/00421/AM09/	RLA File :34/24/040/00100/AM09/	Lic.No/Date:3410022268 09.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 70%	61000.000	K.G	3754530.11	88238.08 US\$
				Total	3,754,530.11	88,238.08

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231119	SOYA FATTY ACID	22649.300	K.G	1245711.50	29276.42 US\$
2	29054200	GLYCERINE OR PENTAERTHRITOL	9760.000	K.G	439200.00	10321.97 US\$
3	29173500	PHTHALIC ANHYDRIDE	12206.100	K.G	830014.80	19506.81 US\$

4	29024400	MIX XYLENE	1281.000	K.G	83265.00	1956.87 US\$
5	27101990	SOLVENT OIL { (a) White Spirit (b) OCS CUT (c) MTO (d) SLOP OIL	18605.000	K.G	781410.00	18364.51 US\$
6	29171400	MALEIC ANHYDRIDE	395.280	K.G	33598.80	789.63 US\$
				Total	3,413,200.10	80,216.21

Decision: With D/o C&PC OM No. 46011/88/2008-PC.II dated 17.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 70%	1 kg	1. Soya Fatty Acid	0.371 kg
		2. Glycerin	0.160 kg
		3. Phthalic Anhydride	0.200 kg
		4. Mix Xylene	0.021 kg
		5. Solvent Oil	0.305 kg
		6. Maleic Anhydride	0.006 kg

24	Case No.:5/39/87-ALC1/2008	Party Name:SWASTIK POLYMERS	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00625/AM09/	RLA File :05/24/040/00624/AM09/	Lic.No/Date:0510233581 30.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39042290	62/0- PVC COMPOUND GRADE NO. RT- 125	37.000	M.T	2127500.00	42550.00 US\$	
				Total	2,127,500.00	42,550.00	
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	39042110	PVC RESIN K. VALUE 66-67	22.200	M.T	777000.00	15540.00 US\$	
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	12.210	M.T	732600.00	14652.00 US\$	
				Total	1,509,600.00	30,192.00	

Decision: With D/o C&PC OM No. 46011/17/2007-PC.II dated 03.01.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Shoe Sole Grade No. RT-125	1 kg	1. PVC Resin	0.600 kg
		2. Dioctyl Phthalate	0.330 kg

25	Case No.:6/39/87-ALC1/2008	Party Name:SWASTIK POLYMERS	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00626/AM09/	RLA File :05/24/040/00625/AM09/	Lic.No/Date:0510233582 30.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND (EVA COMPOUND) SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	140.000	M.T	10850000.00	217000.00 US\$
				Total	10,850,000.00	217,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	123.200	M.T	7700000.00	154000.00 US\$
2	38122090	STABILIZER	3.080	M.T	308000.00	6160.00 US\$
3	29270090	BLOWING AGENT	3.192	M.T	446880.00	8937.60 US\$
4	29096000	D.C.P.(DICUMYL PEROXIDE)	1.722	M.T	241080.00	4821.60 US\$
5	28365000	CALCIUM CARBONATE	8.988	M.T	67410.00	1348.20 US\$
				Total	8,763,370.00	175,267.40

Decision: With D/o C&PC OM No. 46011/17/2007-PC.II dated 03.01.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Eva Injection Moulding Compound (Superior Grade EC Series in various colours)	1 kg	1. Eva Resin	0.880 kg
		2. Stabilizer	0.022 kg

		3. Blowing Agent	0.023 kg
		4. Dicumyl Peroxide	0.0123 kg

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Case No.:9/39/87-ALC1/2008	Party Name:DEVI POLYMERS PRIVATE LIMITED,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
HQ File :01/87/050/00629/AM09/	RLA File :04/24/040/00226/AM09/	Lic.No/Date:0410101365 31.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39251000	63/0- GRP (SMC) Moulded Components (Water Tanks Panels) Glass Fibre Net Content 35%	8677.500	K.G	1406808.26	28477.90 US\$
				Total	1,406,808.26	28,477.90

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39079100	Sheet Moulding Compound	9111.370	K.G	1144616.48	22778.44 US\$
				Total	1,144,616.48	22,778.44

Decision: With D/o C&PC OM No. 46011/04/2008-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GRP (SMC) Moulded Components for Water Tank Panels (Glassfiber content 35% +/- 2%)	1 kg	Sheet Moulding Compound (Glassfiber content 35% +/- 2%)	1.05 kg/kg content in the export product

33	Case No.:1/43/87-ALC1/2008	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
			Lic.No/Date:3510025686	

HQ File :01/87/050/00656/AM09/

RLA File :35/24/040/00052/AM09/

21.01.2009

Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40059190	62/0- POLYACRYLIC BASED COMPOUNDED RUBBER SHEET REINFORCED WITH GLASS FIBRE AND GRAPHITE, UNVULCANISED (CONTAINING 51+/- 1% POLYACRYLIC RUBBER)	60000.000	K.G	21818655.00	41838265.00 Japanese Yen
				Total	21,818,655.00	41,838,265.00

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39069090	POLYACRYLIC RUBBER	30480.000	K.G	11544050.00	21557515.00 Japanese Yen
2	38123090	RUBBER ANTIOXIDANT	600.000	K.G	238315.00	445035.00 Japanese Yen
3	28112200	PRECIPITATED SILICA	1500.000	K.G	338920.00	632905.00 Japanese Yen
4	28030010	CARBON BLACK	6120.000	K.G	632490.00	1181120.00 Japanese Yen
5	22440079	SYNTHETIC GRAPHITE POWDER	7620.000	K.G	1513270.00	2825900.00 Japanese Yen
6	38011000	CELLULOSE POWDER SPECIAL	4560.000	K.G	997990.00	1863660.00 Japanese Yen
7	39129090	GLASS FIBER MILLED POWDER	1500.000	K.G	503065.00	939430.00 Japanese Yen
8	68159990	CARBON FIBER	1500.000	K.G	3787420.00	7072680.00 Japanese Yen
9	29094300	POLYETHYLENE GLYCOL	240.000	K.G	81225.00	151680.00 Japanese Yen
				Total	19,636,745.00	36,669,925.00

Decision: With D/o C&PC OM No. 46011/54/2007-PC.II dated 31.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyacrylic Based Compounded Rubber Sheet Reinforced with Glassfibre and Graphite, Unvulcanized (Containing 51 +/- 1% Polyacrylic Rubber)	1 kg	1. Polyacrylic Rubber	0.508 kg
		2. Rubber Antioxidant	0.010 kg
		3. Precipitated Silica	0.025 kg
		4. Carbon Black	0.102 kg
		5. Synthetic Graphite Powder	0.127 kg
		6. Cellulose Powder Special Filler	0.076 kg
		7. Glass Fiber Milled Powder	0.025 kg
		8. Carbon Fiber	0.025 kg
		9. Polyethylene Glycol	0.004 kg

Case No.:2/43/87-ALC1/2008	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
HQ File :01/87/050/00657/AM09/	RLA File :35/24/040/00051/AM09/	Lic.No/Date:3510025687 21.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40059190	62/0- FLUOROELASTOMER BASED COMPOUNDED RUBBER SHEET,UNVULCANISED (CONTAINING 75+/-1%FLUOROELASTOMER)	45000.000	K.G	49791990.00	95478410.00 Japanese Yen
				Total	49,791,990.00	95,478,410.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39046990	FLUOROELASTOMER	34087.500	K.G	38996100.00	72821850.00 Japanese Yen
2	28030010	CARBON BLACK	4423.500	K.G	531555.00	992635.00 Japanese Yen
3	34049090	PROCESSING AID	337.500	K.G	531545.00	992615.00 Japanese Yen
4	34039900	FLUOROALKYL CONTAINING POLYESTER	684.000	K.G	4588295.00	8568245.00 Japanese Yen
5	28391900	CALCIUM METASILICATE	3411.000	K.G	250955.00	468635.00 Japanese Yen
6	28046100	SILICONE FLUID	337.500	K.G	323505.00	604120.00 Japanese Yen
				Total	45,221,955.00	84,448,100.00

Decision: With D/o C&PC OM No. 46011/54/2007-PC.II dated 31.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fluoroelastomer Based Compounded Rubber Sheet, Unvulcanized (containing 75 +/- 1% Fluoroelastomer)	1 kg	1. Fluoroelastomer	0.7575 kg
		2. Carbon Black	0.0983 kg
		3. Processing Aid	0.0075 kg
		4. Fluoroalkyl containing Polyester	0.0152 kg
		5. Calcium Metasilicate	0.0758 kg
		6. Silicone Fluid	0.0075 kg

39	Case No.:10/43/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00665/AM09/	RLA File :31/24/040/00286/AM09/	Lic.No/Date:3110037171 28.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K222 KG V4 H GREY 20% GLASS FIBER REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR	20000.000	K.G	2940000.00	62025.32 US\$
				Total	2,940,000.00	62,025.32

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39081090	NYLON 6 CHIPS / GRANULES BASE POLYMER	13398.000	K.G	1691953.03	35102.76 US\$
2	70191100	GLASS FIBER (CHOPPED STRAND) REINFORCING MATERIAL	4120.000	K.G	214470.72	4449.60 US\$
3	32064990	BLACK MASTERBATCH PE 48/93 COLORANT	206.000	K.G	34752.20	721.00 US\$
4	39092090	MELAMINE CYNAURATE FLAME RETARDANT	2472.000	K.G	201364.18	4177.68 US\$
5	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	404.000	K.G	34077.40	707.00 US\$
				Total	2,176,617.53	45,158.04

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon – K222 KGV4 20% Glass Fiber Reinforced, Flame	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg

Retardant PA6 (Nylon 6) Compound	3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
	4. Flame Retardant (Non Halogenated) Melamine Cynurate	0.12360 kg
	5. Mould Release Agent (Calcium Stearate)	0.02020 kg

41	Case No.:12/43/87-ALC1/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00667/AM09/	RLA File :05/24/040/00677/AM09/	Lic.No/Date:0510235114 28.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39094000	62/0- POWER PLAST PHENOLIC RESINS	80.000	M.T	26000000.00	520000.00 US\$	
				Total	26,000,000.00	520,000.00	
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	29072100	3 - HYDROXY PHENOL (RESORCINOL) CONCENTRATE MIN. 99%	78947.000	K.G	19736750.00	394735.00 US\$	
2	29071110	PHENOL CONCENTRATE MIN. 99%	8947.000	K.G	0.00	0.00 US\$	
3	29126000	PARA FORMALDEHYDE CONCENTRATE MIN. 91%	17177.000	K.G	0.00	0.00 US\$	
				Total	19,736,750.00	394,735.00	

Decision: With D/o C&PC OM No. 46011/75/2007-PC.II dated 29.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Power Plast Phenolic Resin	1 MT	1. Resorcinol	0.9868 MT
		2. Phenol	0.0980 MT

			3. Para-Formaldehyde	0.2147 MT
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Case No.:16/43/87-ALC1/2008	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved			
HQ File :01/87/050/00671/AM09/	RLA File :07/24/040/00253/AM09/	Lic.No/Date:0710062648 29.01.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39199001	63/0- Polymide Labels	104.000	K.G	1440000.00	34300.00 US\$
				Total	1,440,000.00	34,300.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39199001	Polymide Self Adhesive Adhesive Labels Stock With Release Paper	120.000	K.G	1200000.00	28600.00 US\$
				Total	1,200,000.00	28,600.00
Decision: With D/o C&PC OM No. 46011/88/2006-PC.II dated 10.04.2007, following adhoc norms are approved :						
EXPORT ITEM			QTY	IMPORT ITEM		QTY
Polyamide Self Adhesive Labels (Square/Rectangular)			1 kg	Relevant Polyamide Self Adhesive Labels Stock with Release Paper		1.15 kg

47	Case No.:24/2/87-ALC1/2009	Party Name:DEVI POLYMERS PRIVATE LIMITED,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00735/AM09/	RLA File :04/24/040/00243/AM09/	Lic.No/Date:0410102044 30.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39251000	63/0- GRP (SMC) Moulded Components (Water Tank Panels) Glass Fibre Net content 35%) + / - 1%	10250.000	K.G	1552350.00	32750.00 US\$
				Total	1,552,350.00	32,750.00

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39079120	Sheet Moulding Compound	10762.500	K.G	1296881.25	26906.25 US\$
				Total	1,296,881.25	26,906.25

Decision: With D/o C&PC OM No. 46011/04/2008-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GRP (SMC) Moulded Components for Water Tank Panels (Glassfiber content 35% +/- 2%)	1 kg	Sheet Moulding Compound (Glassfiber content 35 +/- 2%)	1.05 kg/kg content in the export product

50	Case No.:4/44/87-ALC1/2008	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00675/AM09/	RLA File :32/24/040/00054/AM09/	Lic.No/Date:3210039669 03.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269099	63/0- HDPE NET IMPREGNATED WITH ALPHA CYPERMETHRIN 0.55%	325000.000	K.G	64960448.00	1329250.00 US\$
				Total	64,960,448.00	1,329,250.00

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	38089090	ALPHA CYPERMETHRIN 25% GRANULES	8002.800	K.G	14197273.00	290511.00 US\$
2	40059910	HDPE GRANULES	342576.000	K.G	18164250.00	371685.08 US\$

Total 32,361,523.00 662,196.08

Decision: With oral comments of representative of D/o C&PC, the Committee decided to **approve** the case as per **SION H-562**.

Case No.:3/46/87-ALC1/2008	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
HQ File :01/87/050/00682/AM09/	RLA File :03/94/040/00970/AM09/	Lic.No/Date:0310506069 06.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- Polyurethane Resin Solution Containing 80% Resin Content and 20% Solvent.	140000.000	K.G	12880000.00	280000.00 US\$
				Total	12,880,000.00	280,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29171200	Adipic Acid	40740.000	K.G	3560676.00	77406.00 US\$
2	29173960	Isophthalic Acid	16240.000	K.G	1344672.00	29232.00 US\$
3	29173500	Phthalic Anhydride	23380.000	K.G	1398124.00	30394.00 US\$
4	29094100	Diethylene Glycol	11060.000	K.G	254380.00	5530.00 US\$
5	29053100	Monoethylene Glycol	27860.000	K.G	640780.00	13930.00 US\$
6	29053990	1.6 Hexane Diol	1680.000	K.G	312984.00	6804.00 US\$
7	29054100	Trimethylol Propane	1820.000	K.G	184184.00	4004.00 US\$
8	29291020	Toluene Di Isocyanate	5740.000	K.G	1174978.00	25543.00 US\$
9	29153100	Ethyl Acetate	28000.000	K.G	1094800.00	23800.00 US\$
				Total	9,965,578.00	216,643.00

Decision: With oral comments of representative of D/o C&PC, the Committee decided to **approve** the case as per **SION H-563**.

57	Case No.:6/46/87-ALC1/2008	Party Name:SWASTIK POLYMERS	Meet No/Date:2/87-ALC1/2009	Status: Approved
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		08.04.2009	
HQ File :01/87/050/00685/AM09/	RLA File :05/24/040/00700/AM09/	Lic.No/Date:0510236247 11.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE NO. RT - 125	40.000	M.T	2312800.00	47200.00 US\$
				Total	2,312,800.00	47,200.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN K. VALUE 66-67	24.000	M.T	882000.00	18000.00 US\$
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	13.200	M.T	776160.00	15840.00 US\$
				Total	1,658,160.00	33,840.00

Decision: With D/o C&PC OM No. 46011/17/2007-PC.II dated 03.01.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Shoe Sole Grade No. RT- 125	1 kg	1. PVC Resin	0.600 kg
		2. Dioctyl Phthalate	0.330 kg

58	Case No.:7/46/87-ALC1/2008	Party Name:SWASTIK POLYMERS	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00686/AM09/	RLA File :05/24/040/00701/AM09/	Lic.No/Date:0510236248 11.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND) SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	152.500	M.T	11956000.00	244000.00 US\$
				Total	11,956,000.00	244,000.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	134.200	M.T	8548540.00	174460.00 US\$
2	38122090	STABILIZER	3.355	M.T	328790.00	6710.00 US\$
3	29270090	BLOWING AGENT	3.477	M.T	383339.25	7823.25 US\$
4	29096000	D.C.P.(DICUMYL PEROXIDE)	1.876	M.T	257352.90	5252.10 US\$
5	28365000	CALCIUM CARBONATE	9.791	M.T	67162.83	1370.67 US\$
				Total	9,585,184.98	195,616.02

Decision: With D/o C&PC OM No. 46011/17/2007-PC.II dated 03.01.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Eva Injection Moulding Compound (Superior Grade EC Series in various colours)	1 kg	1. Resin Eva	0.880 kg
		2. Stabilizer	0.022 kg
		3. Blowing Agent	0.023 kg
		4. Dicumyl Peroxide	0.0123 kg

60	Case No.:9/46/87-ALC1/2008	Party Name:PUNEET RESINS LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00688/AM09/	RLA File :03/95/040/00932/AM09/	Lic.No/Date:0310506956 12.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- VINOPLAST IN DIFFERENT GRADES LIKE: 500 TO 599 SERIES Containing: - 1) 40% Acrylonitrile Butadiene Rubber (NBR) 2) 40% PVC Resin 3) 13% Di octyl Phthalate (DOP)	28.800	M.T	2134000.00	44000.00 US\$
				Total	2,134,000.00	44,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40025900	ACRYLONITRILE BUTADIENE RUBBER (NBR)	11.520	M.T	912384.00	18432.00 US\$
2	39042110	PVC RESIN	11.520	M.T	513216.00	10368.00 US\$
3	29173920	DI OCTYL PHTHALATE (DOP)	3.744	M.T	240966.00	4868.00 US\$
				Total	1,666,566.00	33,668.00

Decision: With D/o C&PC OM No. 46011/124/2006-PC.II dated 15.12.2006, following adhoc norms are **approved** on repeat basis:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Decision: O/o Jt. DGFT, CLA New Delhi, vide their letter No. 05/24/40/671/AM09 have informed that they issued advance authorization to firm under para 4.7.1 of HBP-2004-09 (Vol.I) on **repeat basis** as per decision of Norms Committee taken in its meeting No. 38/87-ALC1/2007 dated 31.01.2008. Hence, the case was **withdrawn**.

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Case No.:9/43/87-ALC1/2008	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved			
HQ File :01/87/050/00664/AM09/	RLA File :03/94/040/00965/AM09/	Lic.No/Date:0310504078 28.01.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- POLY (OXY-I, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY - 85% MIN	302400.000	K.G	25552800.00	393120.00 EURO
				Total	25,552,800.00	393,120.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29051300	N-BUTANOL / NORMAL BUTYL ALCOHOL	74178.700	K.G	7232425.20	111268.08 EURO
2	29101000	ETHYLENE OXIDE	185431.000	K.G	15668976.96	241061.18 EURO
3	39233090	HDPE DRUMS / BARRELS	1440.000	Number	936000.00	14400.00 EURO
				Total	23,837,402.16	366,729.26
Decision: RLA, Mumbai vide their letter of even last No. 262 dated 28.01.2009 have informed that advance authorization was issued on repeat basis on the basis of NC decision in its Meeting No. 25/87-ALC1/2008 dated 01.10.2008 (F. No. 01/87/050/00246/AM09). Hence, the case was withdrawn .						

44	Case No.:14/43/87-ALC1/2008	Party Name:THE SUPREME INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved						
	HQ File :01/87/050/00669/AM09/	RLA File :03/95/040/00841/AM09/	Lic.No/Date:0310504370 29.01.2009	Defer Date:						
	Application: Request is for adhoc norms for following:									
	<table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>EXPORT ITEM</td><td>Qty</td><td>UOM</td><td>FOB/FOR (Rs.)</td><td>FOB (in Currency of realisation)</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)				

1	39174000	63/0- RIGID PVC PIPES	2000.000	M.T	118945260.00	2332260.00 US\$
				Total	118,945,260.00	2,332,260.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN	1776.000	M.T	109303200.00	2143200.00 US\$
2	28365000	FILLER (CALCIUM CARBONATE)	126.000	M.T	3213000.00	63000.00 US\$
3	32061190	TITANIUM DIOXIDE	10.000	M.T	765000.00	15000.00 US\$
				Total	113,281,200.00	2,221,200.00

Decision: RLA, Mumbai, vide their letter dated 29.01.2009, have informed that the Advance Authorization has been issued on **repeat basis** in terms of para 4.7 read with 4.7.1 and 4.7.2 of HBP (Vol.I) on basis of decision of Norms Committee in Meeting No. 12/87-ALC-2008 dated 02.07.2008 (F.No. 01/87/50/133/AM09). Hence, the case was **withdrawn**.

Case No.:15/43/87-ALC1/2008	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
HQ File :01/87/050/00670/AM09/	RLA File :03/95/040/00397/AM09/	Lic.No/Date:0310504437 29.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- STYRENE ACRYLATE COPOLYMER IN POWDER FORM (KONDICRYL PRL 80)	65000.000	K.G	9408000.00	224000.00 US\$
				Total	9,408,000.00	224,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29025000	STYRENE	22165.000	K.G	667167.00	15515.50 US\$
2	29161320	ISOBUTYL METHACRYLATE	38415.000	K.G	4542574.00	105641.25 US\$
				Total	5,209,741.00	121,156.75

Decision: RLA, Mumbai, vide their letter dated 30.01.2009, has informed that the Advance Authorization has been issued on **repeat basis** in terms of para 4.7 read with 4.7.1 and 4.7.2 of HBP (Vol.I) on basis of decision of Norms Committee in Meeting No. 40/87-ALC1-2007 dated 13.02.2008 (F.No. 01/87/50/221/AM08). Hence, the case was **withdrawn**.

1	39013000	EVA RESIN THE LICENCE HAS BEEN ISSUED UNDER REPEAT BASIS.	600.000	M.T	38376000.00	780000.00 US\$
				Total	38,376,000.00	780,000.00

Decision: O/o Jt. DGFT, Rajkot has issued Advance Authorization on **repeat basis**. Hence, the case was **withdrawn**.

70	Case No.:7/50/87-ALC1/2008	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved
	HQ File :01/87/050/00704/AM09/	RLA File :08/24/040/00237/AM09/	Lic.No/Date:0810078336 25.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 60 +/- 2%)	80000.000	K.G	4116000.00	84000.00 US\$
				Total	4,116,000.00	84,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Distilled Fatty Acid	15520.000	K.G	490000.00	10000.00 US\$
2	29173500	Phthalic Anhydride	23200.000	K.G	1176000.00	24000.00 US\$
3	29054500	Glycerine	14320.000	K.G	490000.00	10000.00 US\$
4	29023000	Toluene THIS AUTHORISATION HAS BEEN ISSUED UNDER PARA 4.7.1 OF HAND BOOK 2004-2009. Norms firxed vide ALC Mtg.No.08/87-ALCI/2008 dtd.28.5.2008.	33600.000	K.G	1764000.00	36000.00 US\$
				Total	3,920,000.00	80,000.00

Decision: O/o Jt. DGFT, Ahmedabad has issued Advance Authorization on **repeat basis**. Hence, the case was **withdrawn**.

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Case No.:23/2/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Approved			
HQ File :01/87/050/00734/AM09/	RLA File :08/24/040/00238/AM09/	Lic.No/Date:0810078442 02.03.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin S-5060 (Resin content 70%)	80000.000	K.G	4312000.00	88000.00 US\$
				Total	4,312,000.00	88,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	38231900	Distilled Fatty Acid	32480.000	K.G	1176000.00	24000.00 US\$
2	29173500	Phthalic Anhydride	18160.000	K.G	980000.00	20000.00 US\$
3	29054210	Pentaerithritol	5600.000	K.G	343000.00	7000.00 US\$
4	29054500	Glycerin	8320.000	K.G	343000.00	7000.00 US\$
5	27101990	Mineral Turpentine Oil (MTO) THIS AUTHORISATION HAS BEEN ISSUED UNDER PARA 4.7 OF HAND BOOK 2004-2009.	27280.000	K.G	833000.00	17000.00 US\$
				Total	3,675,000.00	75,000.00
Decision: O/o Jt. DGFT, Ahmedabad has issued Advance Authorization on repeat basis . Hence, the case was withdrawn .						

3.3 Following applications are **deferred**:

1	Case No.:16/49/81-ALC2/2006	Party Name:SWASTIK POLYMERS	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/81/050/00905/AM07/	RLA File :05/24/040/00873/AM07/	Lic.No/Date:0510199156 08.02.2007	Defer Date: 20.05.2009
	Position: A copy of application may be sent to D/o C&PC.			
2	Case No.:30/46/87-ALC1/2007	Party Name:MARPOL PVT. LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred

	HQ File :01/87/050/00655/AM08/	RLA File :17/24/040/00050/AM08/	Lic.No/Date:1710001744 24.08.2007	Defer Date:06.05.2009
	Position: Reminder with D/L may be issue to firm by DGFT.			

3	Case No.:172/27/83-ALC1/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/83/050/01246/AM08/	RLA File :05/24/040/00420/AM08/	Lic.No/Date:0510209638 27.09.2007	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.:38/46/87-ALC1/2007	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00663/AM08/	RLA File :05/24/040/00536/AM08/	Lic.No/Date:0510210136 08.10.2007	Defer Date:03.06.2009
	Position: D/L No. 46011/113/2008-PC.II dated 31.12.2008 issued by D/o C&PC; final reminder with D/L may be issued to firm by DGFT.			

5	Case No.:27/27/87-ALC1/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00428/AM08/	RLA File :03/95/040/00670/AM08/	Lic.No/Date:0310446307 15.10.2007	Defer Date:06.05.2009
	Position: Final Reminder issued to firm by DGFT on 12.03.2009. Reply is awaited from the firm.			

6	Case No.:44/35/87-ALC1/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00541/AM08/	RLA File :03/95/040/00848/AM08/	Lic.No/Date:0310453667 12.12.2007	Defer Date:06.05.2009
	Position: Final Reminder issued to firm by DGFT on 12.03.2009. Reply is awaited from the firm.			

7	Case No.:1/11/87-ALC1/2008	Party Name:ISOE PRINTPACK INDUSTRIES PVT.LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00214/AM09/	RLA File :05/24/040/00970/AM08/	Lic.No/Date:0510218437 25.03.2008	Defer Date:03.06.2009
	Position: As requested by the firm, the Committee decided to give one month time to firm for submitting their reply.			

8	Case No.:1/4/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00049/AM09/	RLA File :32/24/040/00002/AM09/	Lic.No/Date:3210037624 09.04.2008	Defer Date:03.06.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

9	Case No.:23/20/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00376/AM09/	RLA File :09/24/040/00093/AM09/	Lic.No/Date:0910034153 04.06.2008	Defer Date:20.05.2009
	Position: D/L NO. 46011/141/2005-PC.II dated 29.09.2008 issued by D/O C&PC; reminder with D/L may be issued to firm by DGFT.			

10	Case No.:26/20/87-ALC1/2008	Party Name:SHAH POLYMERS,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00379/AM09/	RLA File :04/24/040/00072/AM09/	Lic.No/Date:0410096444 12.06.2008	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.:4/15/87-ALC1/2008	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00306/AM09/	RLA File :05/24/040/00250/AM09/	Lic.No/Date:0510223774 14.07.2008	Defer Date:03.06.2009
	Position: D/L No. 46011/80/2008-PC.II, dated 20.10.2008 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

16	Case No.:8/29/87-ALC1/2008	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00489/AM09/	RLA File :05/24/040/00446/AM09/	Lic.No/Date:0510229595 21.10.2008	Defer Date:03.06.2009
	Position: D/L No. 46011/113/2008-PC.II dated 31.12.2008 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

17	Case No.:18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:2/87-ALC1/2009	Status: Deferred
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			08.04.2009	
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date03.06.2009
Position: Reminder with D/L may be issued to firm by DGFT.				

18	Case No.:5/31/87-ALC1/2008	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00515/AM09/	RLA File :17/24/040/00077/AM09/	Lic.No/Date:1710002236 04.11.2008	Defer Date:06.05.2009
Position: Reminder has already been issued to firm by DGFT. Reply to D/L is awaited from the firm.				

19	Case No.:27/2/87-ALC1/2009	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00738/AM09/	RLA File :30/24/040/00037/AM08/	Lic.No/Date:3010058858 20.11.2008	Defer Date:20.05.2009
Position: Copy of application has already been forwarded to DIPP. They will furnish comments.				

20	Case No.:2/36/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00579/AM09/	RLA File :32/24/040/00047/AM09/	Lic.No/Date:3210039259 04.12.2008	Defer Date:03.06.2009
Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.				

21	Case No.:31/2/87-ALC1/2009	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00742/AM09/	RLA File :03/95/040/00731/AM09/	Lic.No/Date:0310496620 05.12.2008	Defer Date:22.04.2009
Position: D/o C&PC will furnish comments.				

22	Case No.:18/38/87-ALC1/2008	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00615/AM09/	RLA File :03/95/040/00799/AM09/	Lic.No/Date:0310499474	Defer Date:03.06.2009

		23.12.2008	
Position: Reminder with D/L may be issued to firm by DGFT.			

23	Case No.:4/39/87-ALC1/2008	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00624/AM09/	RLA File :34/24/040/00173/AM09/	Lic.No/Date:3410023080 30.12.2008	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.:8/39/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00628/AM09/	RLA File :03/94/040/00909/AM09/	Lic.No/Date:0310500486 30.12.2008	Defer Date:20.05.2009
	Position: D/o C&PC will furnish comments.			

27	Case No.:12/39/87-ALC1/2008	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00632/AM09/	RLA File :05/24/040/00601/AM09/	Lic.No/Date:0510233642 31.12.2008	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

29	Case No.:10/39/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00630/AM09/	RLA File :03/94/040/00906/AM09/	Lic.No/Date:0310500822 01.01.2009	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.:11/39/87-ALC1/2008	Party Name:JAIN IRRIGATION SYSTEMS LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00631/AM09/	RLA File :03/94/040/00878/AM09/	Lic.No/Date:0310500828 01.01.2009	Defer Date:20.05.2009
	Position: D/L No. 46011/18/2009-PC.II dated 17.03.2009 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

31	Case No.:3/40/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:2/87-ALC1/2009	Status: Deferred
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			08.04.2009	
	HQ File :01/87/050/00635/AM09/	RLA File :07/24/040/00552/AM09/	Lic.No/Date:0710062197 02.01.2009	Defer Date:06.05.2009
Position: D/o C&PC will furnish comments.				

32	Case No.:30/2/87-ALC1/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00741/AM09/	RLA File :03/95/040/00744/AM09/	Lic.No/Date:0310501120 02.01.2009	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

35	Case No.:3/43/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00658/AM09/	RLA File :07/24/040/00583/AM09/	Lic.No/Date:0710062492 22.01.2009	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

36	Case No.:4/43/87-ALC1/2008	Party Name:MIL INDUSTRIES LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00659/AM09/	RLA File :04/24/040/00242/AM09/	Lic.No/Date:0410101872 23.01.2009	Defer Date:20.05.2009
	Position: D/L No. 46011/17/2009-PC.II dated 17.03.2009 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

37	Case No.:5/43/87-ALC1/2008	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00660/AM09/	RLA File :02/24/040/00211/AM09/	Lic.No/Date:0210122578 27.01.2009	Defer Date:03.06.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

38	Case No.:6/43/87-ALC1/2008	Party Name:POLYTEC PACKING (INDIA) PVT LTD,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00661/AM09/	RLA File :07/24/040/00584/AM09/	Lic.No/Date:0710062571 27.01.2009	Defer Date:03.06.2009
	Position: D/L No. 46011/03/2009-PC.II dated 20.03.2009 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

40	Case No.:11/43/87-ALC1/2008	Party Name:TRELLEBORG SEALING SOLUTIONS (INDIA) PVT LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00666/AM09/	RLA File :07/24/040/00530/AM09/	Lic.No/Date:0710062621 28.01.2009	Defer Date:03.06.2009
	Position: D/L No. 46011/11/2009-PC.II dated 17.03.2009 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

48	Case No.:19/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00730/AM09/	RLA File :03/95/040/00398/AM09/	Lic.No/Date:0310505328 03.02.2009	Defer Date:03.06.2009
	Position: Reminder with D/L may be issued to firm by DGFT.			

49	Case No.:20/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00731/AM09/	RLA File :03/95/040/00405/AM09/	Lic.No/Date:0310505336 03.02.2009	Defer Date:03.06.2009
	Position: Reminder with D/L may be issued to firm by DGFT.			

51	Case No.:21/2/87-ALC1/2009	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00732/AM09/	RLA File :03/95/040/00912/AM09/	Lic.No/Date:0310505490 04.02.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

52	Case No.:1/46/87-ALC1/2008	Party Name:KARUR K.C.PACKKAGINGS LITMED,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00680/AM09/	RLA File :32/24/040/00053/AM09/	Lic.No/Date:3210039699 06.02.2009	Defer Date:03.06.2009
	Position: D/o C&PC will furnish comments.			

53	Case No.:2/46/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred

	HQ File :01/87/050/00681/AM09/	RLA File :07/24/040/00606/AM09/	Lic.No/Date:0710062821 06.02.2009	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

55	Case No.:4/46/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00683/AM09/	RLA File :02/24/040/00269/AM09/	Lic.No/Date:0210123068 10.02.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

56	Case No.:5/46/87-ALC1/2008	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00684/AM09/	RLA File :03/94/040/00907/AM09/	Lic.No/Date:0310506595 11.02.2009	Defer Date:29.04.2009
	Position: D/o C&PC will furnish comments.			

62	Case No.:12/46/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00691/AM09/	RLA File :09/24/040/00409/AM09/	Lic.No/Date:0910037099 17.02.2009	Defer Date:03.06.2009
	Position: D/o C&PC will furnish comments.			

63	Case No.:13/46/87-ALC1/2008	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00692/AM09/	RLA File :08/24/040/00206/AM09/	Lic.No/Date:0810078192 17.02.2009	Defer Date:03.06.2009
	Position: Reminder with D/L may be issued to firm by DGFT.			

64	Case No.:14/46/87-ALC1/2008	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00693/AM09/	RLA File :08/24/040/00227/AM09/	Lic.No/Date:0810078193 17.02.2009	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

65	Case No.: 15/46/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00694/AM09/	RLA File :32/24/040/00058/AM09/	Lic.No/Date:3210039767 17.02.2009	Defer Date:03.06.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

66	Case No.: 16/46/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00695/AM09/	RLA File :07/24/040/00633/AM09/	Lic.No/Date:0710063100 18.02.2009	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

67	Case No.: 17/46/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00696/AM09/	RLA File :07/24/040/00634/AM09/	Lic.No/Date:0710063101 18.02.2009	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

68	Case No.: 18/46/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00697/AM09/	RLA File :32/24/040/00060/AM09/	Lic.No/Date:3210039783 18.02.2009	Defer Date:03.06.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

69	Case No.: 5/50/87-ALC1/2008	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00702/AM09/	RLA File :03/95/040/00915/AM09/	Lic.No/Date:0310508896 24.02.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

71	Case No.: 22/2/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
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HQ File :01/87/050/00733/AM09/	RLA File :03/95/040/00261/AM07/	Lic.No/Date:0310509827 02.03.2009	Defer Date:03.06.2009
Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

73	Case No.:25/2/87-ALC1/2009	Party Name:MANJUSHREE EXTRUSIONS LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00736/AM09/	RLA File :07/24/040/00647/AM09/	Lic.No/Date:0710063392 03.03.2009	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

74	Case No.:29/2/87-ALC1/2009	Party Name:MANJUSHREE EXTRUSIONS LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00740/AM09/	RLA File :07/24/040/00643/AM09/	Lic.No/Date:0710063391 03.03.2009	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

75	Case No.:5/2/87-ALC1/2009	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00716/AM09/	RLA File :03/94/040/01071/AM09/	Lic.No/Date:0310510109 03.03.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

76	Case No.:6/2/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00717/AM09/	RLA File :03/95/040/00729/AM09/	Lic.No/Date:0310510117 03.03.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

77	Case No.:7/2/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00718/AM09/	RLA File :03/95/040/01004/AM09/	Lic.No/Date:0310511752 17.03.2009	Defer Date:20.05.2009
	Position: Reminder with D/L may be issued to firm by DGFT.			

78	Case No.:8/2/87-ALC1/2009	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00719/AM09/	RLA File :03/94/040/01087/AM09/	Lic.No/Date:0310511886 17.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

79	Case No.:11/2/87-ALC1/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00722/AM09/	RLA File :03/95/040/00897/AM09/	Lic.No/Date:0310512545 20.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

80	Case No.:12/2/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00723/AM09/	RLA File :03/94/040/00854/AM09/	Lic.No/Date:0310512616 20.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

81	Case No.:13/2/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00724/AM09/	RLA File :03/94/040/00737/AM09/	Lic.No/Date:0310512668 23.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

82	Case No.:14/2/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00725/AM09/	RLA File :03/94/040/00993/AM09/	Lic.No/Date:0310512662 23.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

83	Case No.:15/2/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00726/AM09/	RLA File :03/94/040/00656/AM09/	Lic.No/Date:0310512665 23.03.2009	Defer

Position: New case; copy of application is awaited from RLA.			Date:06.05.2009
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84	Case No.:16/2/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00727/AM09/	RLA File :03/94/040/00859/AM09/	Lic.No/Date:0310512667 23.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

85	Case No.:17/2/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00728/AM09/	RLA File :03/94/040/00644/AM09/	Lic.No/Date:0310512670 23.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

86	Case No.:10/2/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00721/AM09/	RLA File :05/24/040/00714/AM09/	Lic.No/Date:0510238939 26.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

87	Case No.:9/2/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00720/AM09/	RLA File :05/24/040/00715/AM09/	Lic.No/Date:0510238932 26.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

88	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:06.05.2009
	Position: New case; copy of application is awaited from RLA.			

Case No.:28/2/87-ALC1/2009	Party Name:SANHIT POLYMER PVT. LTD.,	Meet No/Date:2/87-ALC1/2009	Status: Deferred
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89			08.04.2009	
	HQ File :01/87/050/00739/AM09/	RLA File :02/24/040/00285/AM09/	Lic.No/Date:0210124939 27.03.2009	Defer Date:06.05.2009
Position: New case; copy of application is awaited from RLA.				

90	Case No.:32/2/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00743/AM09/	RLA File :05/24/040/00614/AM07/	Lic.No/Date:0510239166 30.03.2009	Defer Date:06.05.2009
Position: New case; copy of application is awaited from RLA.				

91	Case No.:1/2/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00001/AM10/	RLA File :08/24/040/00258/AM09/	Lic.No/Date:0810079124 31.03.2009	Defer Date:06.05.2009
Position: New case; copy of application is awaited from RLA.				

92	Case No.:2/2/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00002/AM10/	RLA File :05/24/040/00801/AM09/	Lic.No/Date:0510239345 01.04.2009	Defer Date:06.05.2009
Position: New case; copy of application is awaited from RLA.				

93	Case No.:3/2/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00003/AM10/	RLA File :03/95/040/01049/AM09/	Lic.No/Date:0310514042 01.04.2009	Defer Date:06.05.2009
Position: New case; copy of application is awaited from RLA.				

94	Case No.:4/2/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:2/87-ALC1/2009 08.04.2009	Status: Deferred
	HQ File :01/87/050/00004/AM10/	RLA File :02/24/040/00223/AM09/	Lic.No/Date:0210125231	Defer

01.04.2009

Date:06.05.2009

Position: New case; copy of application is awaited from RLA.

Meeting ended with thanks to Chair and all participants.
